NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P N

C.P NO. 126(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY:

Mr. C.M Narula

V/s

M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

Kakesh Khame Adu SANJGEV SARASHAT Adu. Respitos

ORDER

Learned Counsel for the Petitioner stated that affidavit filed by Respondents 1,2 and 4 has been received and counter affidavit shall be filed during the course of the day. A copy of the counter affidavit has already been furnished to the Counsel for the Respondent.

List for further consideration on 21st September 2016

(CHIEF JUSTICE M.M. KUMAR)

MRRum _

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 14.9.2016